Declaration of Assets and Liabilities

Year 2020 -2021

I, SURENDRA PRASAD SINGH, Son/Daughter of SHRI JAGDEV YADAV, aged 54 years, belonging to Bihar Legislative Assembly, Patna Service and presently working as Assistant of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

31.17.16	Sr.	\sim	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
112	Nis	Cash	20,000/-	Shanti devi	Sunil	Pappu	Arpana
10/2				10,000/-	Kumar	Kumar	Kumari
भी गाजीव चि	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs. 46,000/- (SBI SB A/c)	Rs. 5,000/- (PNB SB A/c)	NIL	NIL	NIL
10.2.21	(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
10.2	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	Rs. 1,00,000/- per annum premium for SBI life	NIL	NIL	NIL	NIL
1688	(v)	Motor Vehicles (details of make, etc.)	Motar Car BR01CN/1695	NIL	NIL	NIL	NIL
1688	(vi)	Jewelry (give details of weight and value)	Gold 20 gm. value as on 05.02.2021- Rs.98,000/-Silver-40 gm. Value-29,200/-	Gold 200 gm. Rs. 9,80,000/- Silver 70 gm Rs. 51,100/-	NIL	NIL	NIL
	(vii)	Other assets, such as values of claims / interests	4 Cows	Home Appl.	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.		Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(<i>i</i>)	Agricultural Land	NIL	Khata No	NIL	NIL	NIL
	- Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		1533,Than			
			a No122			
			Plot No			
			8205,8206,			
			8366,8079,			
			3594			
			value-			
			81,60,000			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement)	NIL	NIL	NIL	NIL	NIL
	-Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s)	NIL	NIL	NIL	NIL	NIL
	- Extent (Total measurement) - Current market value					
(iv)	Houses /Apartments, etc. - Location(s)	NIL	NIL	NIL	NIL	NIL
	- Survey /door number(s)	- 4-2				

	- Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)	NIL	NIL.	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.		Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 05.02.2021
(a)	(i) Loans from Banks	SBI,Patna RS-14,00,000/- HDFC	SBI-14,00,000/-
		Patna Rs-4,00,000/-	HDFC Patna Rs-4,00,000/-
	(ii) Loans from financial institutions	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	· r/·	
	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN- AFQPY4488R	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	N#	
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA-1231

Gender :- M (M/F)

Date of Birth :- 05111967

Class/Group :- B (A/B/C)

Cadre :- Bihar Legislative Assembly Secretariat Service

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :- Madhubani

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee : SURENDRA PRASAD YADAV

Place: PATNA Designation : Assistant

Date: .08.02.2021 Department : BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.